

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 117
(IB)-1526(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amritvani Exim Pvt Ltd
Vs.

....Applicant

Ajanta Offset and Packaging Ltd

....Respondent

Order delivered on 18.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Kanishk Khetan, Advs
For the Respondent: Ms. Anjum Asthana, Ms. Sreenita Ghosh,
Ms. Shivani Kachhwaha, Advs

ORDER

As per the order of the bench, matter adjourned to
13.12.2019 due to paucity of time.

**-sd-
COURT OFFICER
(ASIM KUMAR PAL)**

